

enumeration, supervision, verifications and corrections, draft list publication, claims and objections and final list publication. 'Draft List' has been published in 257 districts in 21 States of Assam, Andhra Pradesh, Bihar, Chandigarh, Diu & Daman, Goa, Gujarat, Haryana, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Lakshadweep, Meghalaya, Manipur, Mizoram, Nagaland, Punjab, Sikkim, Uttar Pradesh and West Bengal. Considering the progress made by the States/UTs in conducting the census, completion of the census operation is likely to take at least 3 more months.

Speeding up NLRMP

2716. SHRI A.W. RABI BERNARD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry's National Land Records Modernization Programme (NLRMP) has been painfully slow as few States have made substantial progress on this front; and

(b) if so, the details thereof and the steps taken by Government to speed up the process?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) National Land Records Modernization Programme (NLRMP) was started in 2008-09 after merging two Centrally Sponsored Schemes *viz.* Computerization of Land Records and Strengthening of Revenue Administration and Updating of Land Records. The ultimate goal of NLRMP is to usher in 'Conclusive Titling'. NLRMP is a technology driven programme. States/UTs have taken up different activities under the programme and are at various stages of implementation. As per the information provided by National Informatics Centre (NIC), 20 States/UTs have computerized the Record of Rights (RoRs) and computerization of RoRs is under progress in 9 States/UTs; 18 States/UTs have placed RoR data on the Website and 9 States/UTs have integrated Land Records and Registration. To speed up the programme, the Department has organized workshop on best practices, conducted regional review meeting, provided support for training and capacity building through National Informatics Centre (NIC) and Survey of India (SoI).

Reduction in allocation for MGNREGA

2717. SHRI RITABRATA BANERJEE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the budgetary allocations for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has been reduced; and

(b) if so, the details thereof and the reasons therefor?